

^ITEM NO.12

REGISTRAR COURT. 2 SECTION IIB  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1801/2013

STATE OF HARYANA

Appellant(s)

VERSUS

ANGOORI DEVI & ANR  
(with office report)

Respondent(s)

Date : 20/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Dr. Monika Gusain,Adv.

For Respondent(s)

Mr. Sudhir Naagar,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 08.08.2016 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)

Registrar

SB